


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS  
TIS HAZARI COURTS : DELHI

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ORDER

As per the direction of the Ld. Principal District & Sessions Judge (HQs.), the Facilitation Centre, Ground Floor, Tis Hazari Courts is hereby shifted temporarily to Court Room No.102, First Floor, Main Court Building, Tis Hazari Courts till completion of the renovation work in Facilitation Centre.

The Incharge (Facilitation Centre) & Incharge (Copying Agency) are hereby directed to ask their concerned staff to get shifted their record/articles to Court Room No.102, positively by today evening i.e. 05.07.2023.

  
(VIVEK BENIWAL)

Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi


No. 25122-25167 /CTB/THC/2023

Dated : 05/07/23

**5 JUL 2023**

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Copying Agency, Facilitation Centre, Admn. I, II, III, Accounts, Pool Car, General Branch, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, Tis Hazari Courts.
4. The Incharge, Facilitation Centre & Copying Agency, Tis Hazari Courts for compliance of aforesaid directions and to handover the vacant possession of Facilitation Centre to the Care Taking Branch (Central) positively by today evening i.e. 05.07.2023 so that same can be further handed over to the PWD to carry out requisite renovation work.
5. The Incharge, Computer Branch (Central) to get shifted computers & its peripherals from Facilitation Centre, Tis Hazari Courts.
6. The Incharge, Care Taking Branch (Central) to provide requisite manpower for shifting.
7. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Filing Section & Facilitation Centre, THC.
8. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
9. The Assistant Engineer (Civil & Electrical), PWD, Tis Hazari Courts with the direction to complete the requisite renovation work of Facilitation Centre at the earliest.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi (Through R & I Branch)

  
Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi